

1	2	3
11. Assam		10,250
12. Orissa		4,250
13. Maharashtra		7,300
14. Madhya Pradesh		4,700
15. Delhi		500
16. Punjab		2,150
17. Himachal Pradesh		600
18. Jammu & Kashmir		1,800
19. Tripura		800
20. Manipur		1,500
21. Goa, Daman & Diu		100
22. Dadra & Nagar Haveli		250
23. Hariana		1,400
24. Chandigarh		50
25. Nagaland		1,000
26. Nefā		50
27. Andaman & Nicobar		100
28. Laccadive & Minicoy		50
Total		1,00,425

Collection of Funds from the Cadets

4012. SHRI K. T. KOSALRAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that funds are collected by DG NCC from the cadets; and

(b) if so, whether Government propose to stop such collections/contributions from the cadets?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Only a nominal contribution of Re. 1/- per annum is collected from the cadets, part-time officers and JCOs, NCOs serving in the National Cadet Corps, for the Regimental Fund. The commissioned officers serving in the National Cadet Corps also contribute to this Fund at the rate of

Rs. 2/- per annum in the case of officers upto the rank of Colonel and Rs. 4/- per annum in case of officers of the rank of Brigadier and higher. The collections for the Regimental Fund are intended to be spent mainly on welfare, recreational and sports needs and betterment of the National Cadet Corps activities. It is, therefore, not proposed to stop the contributions to this Fund.

कलकत्ता से पोर्ट ब्लेयर तक जहाज का किराया

4013. श्री श्रीम प्रकाश श्यामी : क्या नौबहन और परिवहन मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि कलकत्ता से पोर्ट ब्लेयर (अण्डमान-निकोबार) तक जहाज का किराया हवाई जहाज के किराये से अधिक है ;

(ख) यदि हां, तो उसके क्या कारण है ;

(ग) क्या सरकार अण्डमान-निकोबार की निर्धन जनता के हितार्थ जहाज का किराया कम करने पर विचार करेंगी; और

(घ) यदि नहीं, तो उसके क्या कारण है ?

नौबहन और परिवहन मंत्रालय में प्रभारी राज्य मंत्री (श्री बाबू राम) : (क) जी, नहीं, केवल सबसे ऊँची श्रेणी वाले यात्रियों के 4 प्रतिशत के लिए को छोड़ कर ।

(ख) प्रश्न नहीं उठता ।

(ग) और (घ). सम्भव नहीं है । क्योंकि इस अलाभकारी सेवा का भाड़ा न लाभ न हानि के भाड़ों से भी काफी कम है ।